

FORM A
PUBLIC ANNOUNCEMENT

*(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)*

**FOR THE ATTENTION OF THE CREDITORS OF
M/S KUMAR'S COTEX LIMITED**

RELEVANT PARTICULARS	
1. Name of corporate debtor	KUMAR'S COTEX LIMITED
2. Date of incorporation of corporate debtor	30/09/1991
3. Authority under which corporate debtor is incorporated / registered	Companies Act, 1956, Registrar of Companies, Vijayawada
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L18100AP1991PLC013272
5. Address of the registered office and principal office (if any) of corporate debtor	Registered Office: DOKIPARRU VILLAGE, MEDIKONDURU MANDAL GUNTUR DIST ANDHRA PRADESH
6. Insolvency commencement date in respect of corporate debtor	05.05.2022. Order of CIRP Passed by Hon'ble Tribunal, NCLT Amravati Bench
7. Estimated date of closure of insolvency resolution process	31.10.2022
8. Name and registration number of the insolvency professional acting as interim resolution professional	Rajiv Bajaj IBBI/IPA-002/IP-N00276/2017-18/10834
9. Address and e-mail of the interim resolution professional, as registered with the Board	B-269, LOWER GROUND FLOOR, CHHATARPUR ENCLAVE, PHASE-2, NEW DELHI-110074 Email: rbajajip@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional.	B-269, LOWER GROUND FLOOR, CHHATARPUR ENCLAVE, PHASE-2, NEW DELHI-110074 Email: cirpkumar@gmail.com
11. Last date for submission of claims	19th May, 2022
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **KUMAR'S COTEX LIMITED** on 5th May, 2022, order was pronounced on 05/05/2022 by Hon'ble NCLT, Amravati Bench, in C.P. No. IB-19/2022.

The creditors of **KUMAR'S COTEX LIMITED**, are hereby called upon to submit their claims with proof on or before 19th May, 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 07/05/2022
Place: Andhra Pradesh

Rajiv Bajaj
IRP of **KUMAR'S COTEX LIMITED**
IBBI/IPA-002/IP-N00276/2017-18/10834

